

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir, The Delhi Administration have received representations from certain residents of Ball Nagar and the Principal, Rajdhani College, Kirti Nagar, New Delhi. against the opening of the liquor shop.

(b) The Administration have considered their representations. Selection of the site for location of the country liquor shop was made keeping in views its remoteness from religious places and educational institutions, concentration of demand for country liquors, security from law and order point of view, etc. Delhi Administration have reported that this shop is away from the Rajdhani College and other local colleges and residential localities.

Manufacture of Confectionery by Warner Hindustan Ltd.

480. SHRI JAGADISH BHATTACHARYYA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Warner Hindustan Limited, an American majority participation firm, has been allowed to enter into Confectionery industry:

(b) if so, the reasons therefor; and

(c) whether this firm has started manufacturing confectionery under brand name 'Adam's Chiclets'?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) to (c). M/s. Warner Hindustan is not classified as a foreign majority company as the foreign share in its equity is not above 50 per cent. Under the diversification policy of 1966, it is manufacturing chewing gum under the brand name "Adam's Chiclets".

Industries in Adivasi Areas of M.P.

481. SHRI G. C. DIXIT: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether any industry has been set up during the Fourth Five-Year Plan period in the Adivasi areas of Madhya Pradesh; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) and (b). Information is being collected and will be laid on the Table of the House.

बुरस्य ग्रामों के बड़े स्वतन्त्रता सेनानियों का सम्मानित करने एवं आर्थिक सहायता देने की व्यवस्था

482. श्री गंगाचरण बीमित : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अभी भी कुछ ऐसे गरीब और बड़े नगर व ग्रामवासी स्वतन्त्रता संग्राम सेनानी हैं जिनको यातायात सम्बन्धी कठिनाइयों तथा अन्य कारणों से आबेदनपत्र प्रस्तुत करते हुए भी किसी प्रकार की आर्थिक सहायता नहीं प्राप्त हुई है ; और

(ख) यदि हां, तो क्या इन भूले स्वतन्त्रता सेनानियों को सम्मानित करने एवं आर्थिक सहायता देने सम्बन्धी कोई व्यवस्था हो सकती है ?

गृह मंत्रालय में उप-मंत्री (श्री एफ० एच० मोहसिन) : (क) और (ख). राज्य सरकारों को. पैशन स्वीकृति हेतु स्वतन्त्रता संग्राम सेनानियों के लिए आबेदनपत्र प्रस्तुत करने के उपयुक्त प्रबन्ध करने तथा उन्हें सुविधायें प्रदान करने की सलाह दी गई थी। किन्तु कुछ व्यक्ति हो सकते हैं जो इन कारणों से आबेदन नहीं कर सके हैं। पैशन के लिये आबेदनपत्रों को प्रस्तुत करने की प्रथिम तारीख अब 31-3-1973 तक बढ़ा दी गई है और